

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 17th July, 2023

No. HC.XI-08/2014/305/RC The Hon'ble Gauhati High Court is pleased to amend Rule 4(4) of the Gender Sensitization & Sexual Harassment of Women at the Gauhati High Court and the District Courts (Prevention, Prohibition and Redressal) Regulations, 2014, by inserting the words "Clause 4(3)(d)" and "Clause 4(3) (f)" after the words "Clause 4(2)(d)" and "Clause 4(2)(f)" respectively.

This amendment shall come into force with immediate effect.

Sd/-
Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC.XI-08/2014/306-329/RC dated 17.07.2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Admn.)/(Vigilance)/(Judicial)/(Estt.) Gauhati High Court, Guwahati.
7. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The District & Sessions Judge, _____, Assam.
(He/ She is requested to furnish a copy of this notification to all the Judicial Courts and also to the Bar Association of the concerned District.)
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench.
(He is requested to furnish a copy of this Notification to:
 - a. The Hon'ble Judges available at the station
 - b. All the District & Sessions Judges of the concerned State.
 - c. The Bar Association of the concerned Bench.)
10. The Director, Assam Government Press, Bamunimaidam, Ghy-21, with a request to publish the same in the Assam Gazette.

Contd..

11. The Secretary General, Gauhati High Court Bar Association, for the information of all the members of the Association.
12. The Secretary, All Assam Lawyers' Association, for the information of all the members of the Association.
13. The Secretary, Lawyers' Association, Guwahati, for the information of all the members of the Association.
14. The Secretary, Advocates' Association, Guwahati, for the information of all the members of the Association.
15. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, _____, Assam.
17. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
18. The Librarian –Cum- Research Officer, Gauhati High Court, Guwahati.
19. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Administrative Officer, Judicial Academy, Assam.
(He is directed to place the notification before the Hon'ble Director)
22. The Project Manager, Gauhati High Court, Guwahati,
(He is directed to upload the notification in the High Court Website.
23. The Private Secretary to Hon'ble Mr/Mrs. Justice _____
Gauhati High Court, Guwahati, for the information of his/her Lordship/Ladyship
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

17.7.2023

REGISTRAR GENERAL